

**GOVERNMENT OF JAMMU AND KASHMIR
GENERAL ADMINISTRATION DEPARTMENT
CIVIL SECRETARIAT, J&K**

**NOTIFICATION
Jammu, 09th November, 2021**

S.O 381.- In exercise of powers conferred under Section 55 of the Jammu and Kashmir Reorganization Act, 2019, read with the Proclamation, dated 31st October, 2019 issued under section 73 of the said Act, the Lieutenant Governor is pleased to direct that in the table appended to first schedule of the Transaction of Business of the Government of Union territory of Jammu and Kashmir Rules, 2019, after entry 5 under the heading subjects assigned appearing against S. No. 31, the following shall be added as entry 6; namely:-

"6. Registration Department."

By Order of the Lieutenant Governor.


(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government

No. GAD-ADM/44/2021-02-GAD

Dated:09.11.2021

Copy to:

1. Financial Commissioner (Additional Chief Secretary), Finance Department.
2. Financial Commissioner (Additional Chief Secretary), Health & Medical Education Department.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. All Commissioner/Secretaries to the Government.
8. Chief Electoral Officer, J&K.
9. Director General, J&K Institute of Management & Public Administration & Rural Development.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairperson, J&K Special Tribunal.
12. Director Information, J&K.
13. All Deputy Commissioners.
14. All Heads of Departments/Managing Directors/Secretary, Advisory Boards.
15. Registrar General, J&K High Court, Srinagar.
16. Secretary, J&K Public Service Commission/SSB/BoPEE.
17. Director, Estates.
18. Director, Archives, Archaeology and Museums.
19. Secretary General, J&K Legislative Assembly.
20. Secretary J&K Academy of Art, Culture & Languages.
21. General Manager, Government Press, Srinagar/Jammu.
22. Private Secretary to the Chief Secretary.
23. Private Secretary to Advisor(F) & (B) to the Lieutenant Governor.
24. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
25. Notification/Stock file/Website, GAD.